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C.A.No. 16897 OF 1996

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R

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ITEM NO.102

COURT NO.1

SECTION-IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.16897/1996

Karnataka Wakf Board .. Appellant

Vs.

State of Karnataka & Anr. .. Respondents

(With office report)

With C.A. No.16898/1996, C.A. No.16899/1996,

C.A.No.16900/1996, C.A. No.16895/1996

DATE : 27.2.2003 : This/These matter (s) was/were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE AR. LAKSHMANAN

For Appellant (s) : Mr. Irshad Ahmad, Adv.

For Respondent (s) : Mr. Sanjay R.Hegde, adv.
Mr. Satya Mitra, Adv.
Mr. Anil Kumar Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....J

.SP2

Not to be taken up today.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master